

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO. 555**

To be answered on Tuesday, July 25, 2023/Sravana 3, 1945 (Saka)

“CASES OF GST FRAUD IN GUJARAT”

555 SHRI SHAKTISINH GOHIL:

Will the Minister of FINANCE be pleased to state:

- (a) the total number of cases of GST fraud reported after the implementation of GST in Gujarat; and
- (b) whether it is in the notice of Government that GST officials are pressurizing and harassing the innocent traders to pay GST fraud money in case the officials do not come across any fraud cases?

ANSWER

**MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) Central Tax Administration (CBIC) has detected 9303 cases of GST frauds in the state of Gujarat from July 2017 to May, 2023.

(b) No sir. No such incident has come to the notice of the Government.
